

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**Contempt Petition No.60/159/2018 IN  
OA No.60/1018/2016**

**Chandigarh, this the 20<sup>th</sup> day of December, 2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...  
Sh. Paramjeet Singh son of S. Mahinder Singh, aged 37 years, resident of Village Paprala, District Rupnagar-140001.

**....PETITIONER**

**(Present: Mr. Aalok Jagga, Advocate)**

**VERSUS**

1. Dr. Ajay Kumar Singla, Secretary, Department of Transportation, Chandigarh Administration, Chandigarh Mini Secretariat, Deluxe Building, Sector 9, Chandigarh-160009.
2. Sh. Amit Talwar, Director, Chandigarh Transport Undertaking, 701, Industrial Area, Phase I, Chandigarh 160002.

**....RESPONDENTS**

**(Present: Mr. Arvind Moudgil, Advocate.)**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

Learned counsel for the respondents has produced a copy of order dated 19.12.2018 today in the court, which is taken on record, vide which the respondents have complied with the order dated 10.04.2018 of this court, by selecting the applicant to the post of Heavy Bus Driver in CTU, and prayed that this Contempt Petition be closed. Ordered accordingly.

Notices stand discharged.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 20.12.2018.**

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